

**IAS Officers Having Own Houses**

5129. SHRI K. RAMAMURTHY : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of IAS officers in the Government of India Ministries, who own their own houses in Delhi after taking house-building loans from the Government or also from Housing Development and Finance Corporation and who retain Government accommodation after letting out their houses;

(b) the number of IAS officers who have preferred to stay in their own houses; and

(c) the number of IAS officers who have purchased DDA flats either on hire purchase or on outright purchase?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (c). The information is being collected and will be laid on the Table of the House.

**Spraying of Pesticides**

5130. SHRI P. R. S. VENKATESAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether pesticides are being increasingly sprayed from aeroplanes listed for agriculture and public health;

(b) the State-wise year-wise, pesticide-wise quantities sprayed during the last three years; and

(c) whether any monitoring is done of dangers if any caused to sprayers, farmers and others exposed to high levels?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) : (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

**Financial Assistance for Pucca Houses**

5131. SHRI V. SOBHANADREESWARA RAO: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of poor people who are not having pucca houses of their own in rural and urban areas;

(b) the steps taken under various programmes to provide pucca houses to these poor persons in rural and urban areas;

(c) the amount proposed to be given in this financial year and during the last two years in the central sector; and

(d) the houses constructed for them so far during the last two years and proposed for the current year?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) As per the estimates worked out by the National Buildings Organisation, 11.2 million in urban areas and 75.3 million house holds in rural areas do not have pucca houses of their own.

(b) For providing housing to the poor people the following two schemes are in operation in the State sector:- (i) Rural House-Sites-Cum-Construction assistance Scheme, and (ii) Dwelling Units for EWS and LIG. In addition, under the Indira Awas Yojana in the Central Sector houses are constructed for the SCs, STs and freed bonded labourers in the rural areas.

(c) and (d). Housing is a State subject and all Social Housing Schemes are implemented by State Government / U.T Administrations according to their needs and plan priorities. Central financial assistance is provided in the shape of block loans and block grants without being tied to any particular head of development.

The details of allocations made and houses constructed under the Indira Awas Yojana are as follows:-

Year	Funds allocated	No. of houses constructed
	(Rs. in crores)	
1986-87	124.00	151813
1987-88	124.00	127948
1988-89	124.00	134739 (target)

In addition, HUDCO also gives loan assistance to the State Housing Boards/Agencies for construction of houses for EWS and LIG categories. The details of loans sanctioned and number of dwelling units to be constructed are as under:-

Year	Loan sanctioned	Dwellings sanctioned
	(Rs. in crores)	
1986-87	193.36	280556
1987-88	209.17	271916
1988-89	38.00	50379

(upto 31.7.88)

#### **Parking Policy in Capital**

5132. DR. G.S. RAJHANS . Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose to evolve an integrated parking policy for the capital; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). Provisions regarding parking already exist in the unified Building bye-laws 1983, the Master Plan/zonal Plans and the Regulations of the DDA. There is therefore no need for any separate policy in the matter.

#### **Modernisation of I.T.I.s**

5133. SHRI KAMLA PRASAD SINGH : Will the Minister of LABOUR be pleased to

state:

(a) whether the obsolete equipment and machinery is coming in the way of quality and quantitative training in Industrial Training Institutes; and

(b) if so, the details of steps proposed for modernisation of these Institutes?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY) . (a) Yes, Sir.

(b) The Ministry of Labour have started implementing a Centrally Sponsored Scheme for the modernisation of equipment in the old State Government ITIs during the VIIth Plan period. An amount to the tune of Rs. 1704.00 lakhs has been provided for replacement of obsolete equipment & Machinery in 15 years old ITIs in 26 States/ Union Territories under this scheme as Central Assistance during the VII Plan period. An equal amount is to be provided by